

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/8472/2026 ARBP/9/2026	JYOTSNAMANJARI DAS @ DEI VS M/S ASCEND TELECOM INFRASTRUCTURE PRIVATE LIMITED,KHURDA	SIVA SANKAR CHAINI VS	// (//
2	D-BLAPL/6909/2026 BLAPL/2315/2026	SUBHAM SAMANTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	NIRAKARPUR /47 /2026 J.M.F.C,TANGI(Khordha) GR/0000122/2026
3	D-BLAPL/6913/2026 BLAPL/2316/2026	DUSHMANTA SAHOO @ BUTU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /50 /2024 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000348/2024
4	D-BLAPL/6919/2026 BLAPL/2317/2026	JAGABANDHU SANDHA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /13 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000051/2026
5	D-BLAPL/6922/2026 BLAPL/2318/2026	GITANJALI BARAD VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,BERHAMPUR(Ganjam) GR/0003412/2025
6	D-BLAPL/6963/2026 BLAPL/2319/2026	KALIA @ KALANDI @ BULU SETHI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI RURAL PS /260 /2024 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDAI ST/0000337/2025
7	D-BLAPL/34897/2025 BLAPL/2320/2026	KARTIKA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /414 /2024 A.D.J.,KHALLIKOTE(Ganjam) ST/0000060/2024
8	D-BLAPL/6921/2026 BLAPL/2321/2026	JAMBUBANTI BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BURLA /464 /2025 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000666/2025
9	D-BLAPL/6929/2026 BLAPL/2322/2026	MANORANJAN BARADA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	DHUSURI /487 /2025 SPECIAL JUDGE (POCSO), BHADRAKALINGARAJ Spl/0000162/2025
10	D-BLAPL/6964/2026 BLAPL/2323/2026	GANGADHAR MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /108 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000362/2026
11	D-BLAPL/31383/2025 BLAPL/2324/2026	KANHAIYA GUPTA VS STATE OF ODISHA	SUMITRA PATRA VS	//0 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000025/2025

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12	D-BLAPL/6969/2026 BLAPL/2325/2026	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KHANDAPARA /37 /2026 J.M.F.C.,KHANDAPARA(Nayagarh) GR/000035/2026
13	D-BLAPL/6943/2026 BLAPL/2326/2026	PARAGA PRADHAN @ PINTU VS STATE OF ODISHA	LAXMAN PRADHAN VS	K.NUAGOAN /128 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000052/2025
14	D-BLAPL/6978/2026 BLAPL/2327/2026	GANESH @ KRUSHNA PATRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAHALDA /152 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/000004/2026
15	D-BLAPL/6945/2026 BLAPL/2328/2026	GOPAL SAMAL VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	TANGI /229 /2021 AD-HOC A.D.J. (FTC-II),CUTTACK(Cutta ST/0000057/2022
16	D-BLAPL/6979/2026 BLAPL/2329/2026	PRAHALLAD KURAMI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MALKANGIRI /180 /2020 DISTRICT AND SESSIONS JUDGE,MAL CT/0000100/2024
17	D-BLAPL/6992/2026 BLAPL/2330/2026	JURIA @ RAJENDRA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGAON /252 /2024 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000467/2024
18	D-BLAPL/5875/2026 BLAPL/2331/2026	SIBA PODH @ MANORANJAN PODH VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /231 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
19	D-BLAPL/6469/2026 BLAPL/2332/2026	BABULU @ SUSHANTA DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	REMUNA /79 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000118/2025
20	D-BLAPL/39338/2025 BLAPL/2333/2026	ARJUN SETHI VS SATAE OF ODISHA	BISWARANJAN DALAI VS	PATTAMUNDAI RURAL PS /481 /2023 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000073/2023
21	D-BLAPL/6761/2026 BLAPL/2334/2026	POOJA @ SANJU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAYAGADA G.R.P. /45 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000031/2024
22	D-BLAPL/6435/2026 BLAPL/2335/2026	AMAR NAYAK @ BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CAPITAL P.S. /474 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000785/2025
23	D-BLAPL/6443/2026	SARASWATI HALWA	SUSANTA KUMAR BARAL	KASHIPUR /54 /2025

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	BLAPL/2336/2026	VS STATE OF ODISHA	VS	DIST.& SESSIONS JUDGE,RAYAGADA(DISTRICT) CT/0000032/2025
24	D-BLAPL/7006/2026 BLAPL/2337/2026	SANIA @ TRINATH PARIDA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	KHAIRA /118 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000570/2025
25	D-BLAPL/6734/2026 BLAPL/2338/2026	MALGAMU CHANTI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /368 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000754/2025
26	D-BLAPL/7069/2026 BLAPL/2339/2026	MANOJ KUMAR BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /724 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000019/2025
27	D-BLAPL/6951/2026 BLAPL/2340/2026	ABDUL RAHMAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000028/2026
28	D-BLAPL/6959/2026 BLAPL/2341/2026	LILU GOUDA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /30 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000098/2026
29	D-BLAPL/7094/2026 BLAPL/2342/2026	RAKESH CHOUDHURY @ BUBU VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
30	D-BLAPL/6961/2026 BLAPL/2343/2026	BHASKAR DIGAL VS STATE OF ODISHA	SATYA SHIVA DASH VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000006/2026
31	D-BLAPL/7102/2026 BLAPL/2344/2026	SAMIR SUNA @ MONU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /577 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002516/2025
32	D-BLAPL/5996/2026 BLAPL/2345/2026	GOBINDA BAG VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SINDHIKELA PS /192 /2024 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000062/2024
33	D-BLAPL/7019/2026 BLAPL/2346/2026	BALAKRUSHNA DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PHULBANI SADAR /5 /2025 A.D.J,PHULBANI(Kandhamal) ST/0000026/2025
34	D-BLAPL/7021/2026 BLAPL/2347/2026	AYUSH KUMBHAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /58 /2026 S.D.J.M.,BARGARH(Bargarh)

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35	D-BLAPL/6908/2026 BLAPL/2348/2026	STATE OF ODISHA SUBHRAJEET BARIK VS STATE OF ODISHA	RAMAKANTA DAS VS	CT/0000146/2026 CHAMAKHANDI /79 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000211/2026
36	D-BLAPL/7117/2026 BLAPL/2349/2026	DAITARY MALLIK VS STATE OF ODISHA (VIGILANCE)	SAUBHAGYA KETAN NAYAK VS	BALASORE VIGILANCE /5 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000003/2026
37	D-BLAPL/721/2026 BLAPL/2350/2026	NIHAR RANJAN HATI @ PAPU VS STATE OF ODISHA	ASIT KUMAR JENA VS	KHURDA MODEL /545 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000156/2025
38	D-BLAPL/6119/2026 BLAPL/2351/2026	KUHAN @ KARTIK @ KAILASH DAS VS STATE OF ODISHA	SUMAN MODI VS	Bamapada (Industrial Area) /87 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000380/2024
39	D-BLAPL/7039/2026 BLAPL/2352/2026	UMAKANTA BACHHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /343 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001316/2025
40	D-BLAPL/6530/2026 BLAPL/2353/2026	GAJENDRA PATRA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	/ /0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000001/2026
41	D-BLAPL/7042/2026 BLAPL/2354/2026	BISWARANJAN GAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /79 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000211/2026
42	D-BLAPL/6999/2026 BLAPL/2355/2026	DIPU @ ACHYUTA MOHANTY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /30 /2026 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000099/2026
43	D-BLAPL/5945/2026 BLAPL/2356/2026	CHAITAN KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /141 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000077/2024
44	D-BLAPL/6207/2026 BLAPL/2357/2026	DILLIP KUMAR BHOI @ DILLIP BHOI VS STATE OF ODISHA	BISWABHUSAN DAS VS	BIRIDI PS /275 /2024 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000332/2024
45	D-BLAPL/5989/2026 BLAPL/2358/2026	AKASH BISWAL VS STATE OF ODISHA	ANSHUMAN PANDA VS	DEOGAON /257 /2025 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000077/2025

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46	D-BLAPL/6227/2026 BLAPL/2359/2026	GAJI @ RABINDRA NAIK VS STATE OF ODISHA	BISWABHUSAN DAS VS	BARANGA /479 /2024 1ST A.D.J., CUTTACK(Cuttack) ST/0000223/2025
47	D-BLAPL/6531/2026 BLAPL/2360/2026	BHIMSEN NAIK @ BHIMASEN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /182 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000097/2023
48	D-CMP/7145/2026 CMP/442/2026	SACHI NAYAK VS SUNDAR NAYAK	PRASANA KUMAR RATHA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001066/2017
49	D-CMP/9583/2026 CMP/443/2026	BHASKAR PANI VS BASANTA KUMAR MISHRA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000058/2012
50	D-CMP/9671/2026 CMP/444/2026	DEEPAK KUMAR PANDA VS ANITA PADHI	DINESH KUMAR PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001004/2020
51	D-CMP/7782/2026 CMP/445/2026	SUDHIR KUMAR PRADHAN VS PRITILATA BISOI	NIHAR RANJAN MOHANTY VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) Fao/0000003/2025
52	D-CMP/8462/2026 CMP/446/2026	BASANTI BALIARSINGH VS SABITREE BALIARSINGH	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CMA/0000140/2025
53	D-CMP/9596/2026 CMP/447/2026	RABINDRA @ KUMAR BUGUDAI VS SANDHYARANI ROUT	JITENDRA KUMAR MISHRA (2) VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0001418/2023
54	D-CMP/9507/2026 CMP/448/2026	CHANDRAKANTI DAS VS TAPASWINI PANDA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) Fao/0000003/2025
55	D-CONTC/9254/2026 CONTC/1405/2026	PRAMOD KUMAR MISHRA VS SACHIN RAMCHANDRA JADHAV, IAS	ADV. VS	// () //
56	D-CONTC/7172/2026 CONTC/1406/2026	SRCC POLYFAB PRIVATE LTD, RAYAGADA VS M.D., AXIS BANK LTD.,ANDHRA PRADESH	ADV. VS	// () //
57	D-CONTC/7627/2026	SANJAYA KUMAR PAITAL	B.SIVA SATYAM	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1407/2026	VS	VS	0
		ARAVIND AGARWAL, I.A.S		//
58	D-CONTC/7634/2026	SARAT KUMAR SWAIN	B.SIVA SATYAM	//
	CONTC/1408/2026	VS	VS	0
		ARAVIND AGARWAL, I.A.S		//
59	D-CONTC/7667/2026	NIRANJAN KUMAR JENA	DEBASISH SAMAL	//
	CONTC/1409/2026	VS	VS	0
		MAYUR SURYAWANSHI, COLLECTOR CUM DIST. MAGISTRATE, BALASORE		//
60	D-CONTC/8573/2026	SACHIDANANDA DAS	ADV.	//
	CONTC/1410/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, I.A.S		//
61	D-CONTC/8717/2026	SNIGDHA RANI BEHERA	SAROJ KUMAR ROUTRAY	//
	CONTC/1411/2026	VS	VS	0
		TANMITA KARA, BDO, BASUDEVPUR		//
62	D-CONTC/9113/2026	MANORANJAN MALLICK	SOHAN MISHRA	//
	CONTC/1412/2026	VS	VS	0
		ANU GARG, IAS		//
63	D-CONTC/9684/2026	SUBHENDU KUMAR PRADHAN	KRUSHNA CHANDRA DASH	//
	CONTC/1413/2026	VS	VS	0
		GIRISH S.N, COMMISSIONER-CUM- SECRETARY, PR AND DW DEPTT., BHUBANESWAR		//
64	D-CONTC/9794/2026	PRASAN KUMAR MOHANTY	DWARIKA PRASAD DAS	//
	CONTC/1414/2026	VS	VS	0
		SIBASHISH PARIDA, OAS, TAHASILDAR, JATNI		//
65	D-CONTC/9801/2026	PRASAN KUMAR MOHANTY	DWARIKA PRASAD DAS	//
	CONTC/1415/2026	VS	VS	0
		SIBASHISH PARIDA, OAS, TAHASILDAR, JATNI		//
66	D-CONTC/9834/2026	KSHIRABDHI TANAYA SAHOO	DWARIKA PRASAD DAS	//
	CONTC/1416/2026	VS	VS	0
		SIBASHISH PARIDA, OAS, TAHASILDAR, JATNI		//
67	D-CONTC/9837/2026	KSHIRABDHI TANAYA SAHOO	DWARIKA PRASAD DAS	//
	CONTC/1417/2026	VS	VS	0
		SIBASHISH PARIDA, OAS, TAHASILDAR, JATNI		//
68	D-CONTC/9846/2026	BANAJA PAIKARAY	SOMA PATNAIK	//
	CONTC/1418/2026	VS	VS	0

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69	D-CONTC/9867/2026 CONTC/1419/2026	ARAVIND AGRAWAL,IAS, SECRETARY HIGHER EDUCATION DEPTT. SONALI SAMANTARAY VS	SOMA PATNAIK VS	// // ()
70	D-CONTC/9870/2026 CONTC/1420/2026	ARAVIND AGRAWAL,IAS, SECRETARY HIGHER EDUCATION DEPTT. DEEPAK KUMAR MOHAPATRA VS	SOMA PATNAIK VS	// // ()
71	D-CONTC/7729/2026 CONTC/1421/2026	ARAVIND AGRAWAL,IAS, SECRETARY HIGHER EDUCATION DEPTT. MANORAMA MOHAPATRA VS	ADV VS	// // ()
72	D-CONTC/7751/2026 CONTC/1422/2026	ASWATHY S., IAS,COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. SAROJ KUMAR PANDA VS	ADV VS	// // ()
73	D-CONTC/9471/2026 CONTC/1423/2026	N.S.THIRUMALA NAIK, PRINCIPAL SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR PABITRA BEHERA VS	ADV. VS	// // ()
74	D-CONTC/3819/2026 CONTC/1424/2026	ABDAAL M. AKHTAR,IAS SRINIBAS CHANDRA BHUYAN VS	ADV. VS	// // ()
75	D-CONTC/9410/2026 CONTC/1425/2026	JAGABANDHU SAHU, DEO, BHADRAK SRINATH KALIA VS	ADV. VS	// // ()
76	D-CONTC/9737/2026 CONTC/1426/2026	AKHSHYA KUMAR NAIK, CHIEF CONSTRUCTION ENGINEER, BARIPADA PRASANTA KUMAR SWAIN VS	PRAVAT KUMAR MUDULI VS	// // ()
77	D-CONTC/9849/2026 CONTC/1427/2026	MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR PRADIP KUMAR SENAPATI VS	SOMA PATNAIK VS	// // ()
78	D-CONTC/9873/2026 CONTC/1428/2026	ARAVIND AGRAWAL,IAS, SECRETARY HIGHER EDUCATION DEPTT. CHINMAYEE NANDA VS	SOMA PATNAIK VS	// // ()
79	D-CONTC/10069/2026 CONTC/1429/2026	ARAVIND AGRAWAL,IAS, SECRETARY HIGHER EDUCATION DEPTT. GOPAL CHANDRA SAHU VS SHUBHA SARMA, IAS	ADV. VS	// // () //

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80	D-CONTC/10184/2026 CONTC/1430/2026	GOUTAM BALUA VS DR.K.MURUGESAN,IFS	ADV. VS	// () //
81	D-CRLA/6152/2026 CRLA/258/2026	ABDUL RAZAK @ ABDUL NADDY KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NISCHINTAKOILI /34 /2022 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000033/2022
82	D-CRLA/6861/2026 CRLA/259/2026	RONINKI BASUDEV RAO @ R. VASUDEVA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /129 /2025 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000076/2025
83	D-CRLA/6834/2026 CRLA/260/2026	M/S.LORD JAGANNATH EASTCON PVT. LTD., BBSR VS DEPUTY COMMISSIONER OF INCOME TAX, BBSR	PRAKASH CHANDRA SETHI VS	//0 () //
84	D-CRLA/6885/2026 CRLA/261/2026	SATYA RANA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /153 /2017 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000024/2017
85	D-CRLA/7208/2026 CRLA/262/2026	MAHADEV LAL GODUKA VS STATE OF ODISHA	DEVASHIS PANDA VS	ATHAMALLIK /2 /1996 A.D.J.,ATHAMALIK(Anugul) CT/0000023/2018
86	D-CRLMA/6698/2026 CRLMA/38/2026	RAJENDRA KUMAR SAHOO @ RAJENDRA KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAIDYANATHPUR /518 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000018/2026
87	D-CRLMC/5943/2026 CRLMC/802/2026	JITU SAHOO VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	PARJANG /224 /2019 J.M.F.C.,PARJANG(Dhenkanal) GR/0000212/2019
88	D-CRLMC/6294/2026 CRLMC/803/2026	ANADI JAGADALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /5 /2021 A.D.J.,SONEPUR(Sonepur) SC/0000048/2021
89	D-CRLMC/6952/2026 CRLMC/804/2026	AKASH KUMAR AGRAWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARGARH /92 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000239/2025
90	D-CRLMC/6976/2026 CRLMC/805/2026	GOBINDA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDANKANAN /142 /2019 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001413/2019
91	D-CRLMC/6982/2026	SK.SAMIR	AMULYA RATNA PANDA	//0

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	CRLMC/806/2026	VS STATE OF ODISHA	VS	A.D.J.,BALASORE(Baleshwar) Spl/000011/2012
92	D-CRLMC/7223/2026 CRLMC/807/2026	KALPANA SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	JHARSUGUDA /178 /2023 DISTRICT AND SESSIONS JUDGE,JHAR
93	D-CRLMC/887/2026 CRLMC/808/2026	RAJENDRA BEHERA VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	Spl/000010/2023 FATEGARH /215 /2024 J.M.F.C.,BHAPUR(Nayagarh) GR/0000205/2024
94	D-CRLMC/6624/2026 CRLMC/809/2026	ANNAPURNA MAHAPATRA@ANNAPURNA MOHAPATRA VS SINDHU SATPATHY	SOUMYA MISHRA VS	/ /0 S.D.J.M.,(PANPOSH), ROURKELA(Sundar CRMC/0000217/2024
95	D-CRLMC/6855/2026 CRLMC/810/2026	K.BHAJARAM PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR (KODALA) /469 /20 A.D.J.,KODALA(Ganjam) ST/0000163/2024
96	D-CRLMC/40624/2025 CRLMC/811/2026	RESHMA BEHERA VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	CHATRAPUR /242 /2021 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000440/2021
97	D-CRLMC/5492/2026 CRLMC/812/2026	RAJU HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /155 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000176/2023
98	D-CRLMC/7036/2026 CRLMC/813/2026	GOURANGA SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR (KODALA) /5 /2005 A.D.J.,KODALA(Ganjam) ST/0000142/2024
99	D-CRLMC/7082/2026 CRLMC/814/2026	PRIYABRATA MOHAPATRA VS STATE OF ODISHA(VIG.)	SAMVIT MOHANTY VS	BHUBANESWAR VIGILANCE /8 /2009 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000003/2016
100	D-CRLMC/6121/2026 CRLMC/815/2026	RAGHU MUDULI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /377 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000105/2024
101	D-CRLMC/7111/2026 CRLMC/816/2026	SEKHARSHREE MAHAJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	CUTTACK SADAR /624 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001412/2024
102	D-CRLMC/6583/2026 CRLMC/817/2026	AGNIMITRA SEN VS	SANTOSH KUMAR NANDA VS	BHUBAN /642 /2025 J.M.F.C.,BHUBAN(Dhenkanal)

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103	D-CRLMC/7033/2026 CRLMC/818/2026	STATE OF ODISHA SAGAR KUMAR NAYAK VS STATE OF ODISHA	HRUDANANDA DALAI VS	GR/0000619/2025 JAJPUR SADAR /265 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002400/2023
104	D-CRLMC/7312/2026 CRLMC/819/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	BISWABHUSAN DAS VS	MANCHESWAR P.S. /49 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000165/2026
105	D-CRLMC/7382/2026 CRLMC/820/2026	NARASINGH KHARA@DIBA VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /251 /2024 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000014/2025
106	D-CRLMP/6937/2026 CRLMP/339/2026	ARJUN BEHERA VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	/ /0) //
107	D-CRLMP/6798/2026 CRLMP/340/2026	DHARANIDHAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0) //
108	D-CRLMP/6838/2026 CRLMP/341/2026	HARA PRASAD BHOI VS PUSPANJALI BEHERA	DEEPANJALI SAHU VS	/ /0 JUDGE, FAMILY COURT, SAMBALPUR CMC/0000020/2025
109	D-CRLMP/6871/2026 CRLMP/342/2026	RAJESH VIJAYA VARGIVA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	/ /0) //
110	D-CRLMP/7169/2026 CRLMP/343/2026	INFORMANT VS DIRECTOR GENERAL OF POLICE, CUTTACK	BIJAYA KUMAR SAHOO VS	ODAGAON /122 /2024) //
111	D-CRLMP/6338/2026 CRLMP/344/2026	SWAGATIKA OJHA VS STATE OF ODISHA	RAKESH BEHERA VS	CANTONMENT ROAD /215 /2025) //
112	D-CRLMP/7399/2026 CRLMP/345/2026	ANNAPURNA NAYAK VS PRINCIPAL SECY., HOME DEPTT. BBSR	DEBASISH PATNAIK VS	/ /0) //
113	D-CRLREV/5867/2026 CRLREV/191/2026	MANORAMA PANDA VS PRAMOD KUMAR PANDA	ASHOK KUMAR ROUT VS	/ /0 A.D.J.,SALIPUR(Cuttack) CRA/0000007/2025

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114	D-CRLREV/5869/2026 CRLREV/192/2026	MANORAMA PANDA VS PRAMOD KUMAR PANDA	ASHOK KUMAR ROUT VS	//0 A.D.J.,SALIPUR(Cuttack) CRA/0000010/2025
115	D-CRLREV/6234/2026 CRLREV/193/2026	RINKU JENA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /106 /2024 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000050/2024
116	D-CRLREV/7081/2026 CRLREV/194/2026	PRINCE GUPTA VS M/S. SANJAY ENTERPRISES, BBSR	SAMVIT MOHANTY VS	CHANDRASEKHARPUR /429 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) ICC/0010941/2025
117	D-CRLREV/7083/2026 CRLREV/195/2026	UMAKANTA NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// A.D.J.,UDALA(Mayurbhanj) CRA/0000023/2025
118	D-CRLREV/7088/2026 CRLREV/196/2026	PRINCE GUPTA VS M/S. SANJAY ENTERPRISES, BBSR	SAMVIT MOHANTY VS	CHANDRASEKHARPUR /429 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) ICC/0010900/2025
119	D-CRLREV/7091/2026 CRLREV/197/2026	RAKESH KUMAR SWAIN @ RAKESH SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	NIALI /369 /2021 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000004/2022
120	D-CRLREV/481/2026 CRLREV/198/2026	SUMIT KUMAR DASH @ SUMIT KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 DIST.AND SESSIONS JUDGE,BARGARH CRA/0000011/2025
121	D-CRLREV/4524/2026 CRLREV/199/2026	MUKESH KUMAR VS STATE OF ODISHA	SWAPNA PRIYADARSHINI MISHRA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000034/2025
122	D-CRLREV/6601/2026 CRLREV/200/2026	CHANDAN BARIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	KANPUR /66 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000111/2025
123	D-CRLREV/7103/2026 CRLREV/201/2026	GIRIJA SHANKAR SABAT @ KOKO SABAT VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHALLIKOTE /531 /2024 A.D.J.,KHALLIKOTE(Ganjam) Spl/0000020/2024
124	D-CRP/8199/2026 CRP/6/2026	PRASANT KUMAR SAHU VS SUSANTA KUMAR SAHU	AMAR KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000358/2025
125	D-FAO/9493/2026	GOPAL CHANDRA JENA	K.K.SWAIN	//

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	FAO/100/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000390/2013
126	D-FAO/9398/2026 FAO/101/2026	SHRIRAM GENERAL INSURANCE CO. LTD., ANGUL VS GAYATRI ROUT	PRASANTA KUMAR MAHALI VS	// COMMISSIONER.FOR WORKMENS COM EC/0000006/2023
127	D-FAO/9814/2026 FAO/98/2026	MAHENDRA THATOI VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000056/2025
128	D-FAO/9802/2026 FAO/99/2026	KABITA GARAI VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000043/2025
129	D-MACA/2592/2026 MACA/246/2026	M/S NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS INDUDAS PANKA @ INDU DAS	SIDDHANT SARANGI VS	// III MACT,JAJPUR(Jajapur) Mac/0000100/2017
130	D-MACA/8033/2026 MACA/247/2026	THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD,KHURDA VS KUNTIMANI DAS	PRASANTA KUMAR MAHALI VS	// IST MACT, PURI(Puri) Mac/0000034/2020
131	D-MACA/45727/2025 MACA/248/2026	TATA AIG GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS BHAGYA NAIK	ADAM ALI KHAN VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000259/2018
132	D-MACA/5821/2026 MACA/249/2026	D.M.(T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS BHABISHYA BHOI	G.P.DUTTA VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000751/2021
133	D-MACA/7268/2026 MACA/250/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED, SUNDARGARH VS SANTI DHANUAR	ADAM ALI KHAN VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000049/2021
134	D-MACA/3575/2026 MACA/251/2026	REGIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS AJAY KUMAR SAHOO	PRASANTA KUMAR MAHALI VS	// 6TH MACT, NIMAPARA(Puri) Mac/0000005/2021
135	D-MATA/9999/2026 MATA/84/2026	NEHA MANEK VS KAMLESH KUMAR MANEK	SWARUP KUMAR PATNAIK VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CP/0000066/2023
136	D-MATA/9429/2026 MATA/85/2026	SUDIPTA KUMAR DWIVEDY VS	GOUTAM KUMAR ACHARYA (SR. ADV.) VS	// JUDGE,FAMILY COURT,ANGUL(Anugul

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137	D-MATA/7758/2026 MATA/86/2026	ITISHREE KAR BOINA AYYAPPA VS BOINA LAXMI	SANGRAM KESHARI ROUT VS	CP/0000015/2024 // JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000072/2024
138	D-RPFAM/9617/2026 RPFAM/73/2026	SOUMYAKANTA MAHALIK VS SANJUKTA REDDY	JAGANNATH BHUYAN VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000042/2024
139	D-RSA/9678/2026 RSA/131/2026	ABHIRAM GHADEI VS UMESH CHANDRA HARICHANDAN	PRATYUSHA NAIDU VS	// 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K RFA/0000012/2023
140	D-RSA/52086/2025 RSA/132/2026	PRASANNA DAS VS GAJENDRA DAS	BINAYA KUMAR MOHANTY VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats RFA/0000014/2023
141	D-RSA/7688/2026 RSA/133/2026	RUNITA JENA VS PARSURAM JENA	BIKRAM RATH VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000009/2023
142	D-RSA/3437/2026 RSA/134/2026	MANORAMA JENA VS TRILOCHAN JENA	SUMIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000221/2016
143	D-RSA/9804/2026 RSA/135/2026	TILESWAR HATI VS NITYA BAG	ANAM CHARAN PANDA VS	// A.D.J.,PATNAGARH(Balangir) RFA/0000017/2018
144	D-RSA/9842/2026 RSA/136/2026	MAMATA JENA VS SUKANTI JAGDALA	SAILAZA NANDAN DAS VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000004/2025
145	D-RSA/6671/2026 RSA/137/2026	SULTANA NESHA BIBI VS PRATYUSH KUMAR MOHANTY	DWARIKA PRASAD MOHANTY VS	// A.D.J.,JALESWAR(Baleshwar) RFA/0000122/2008
146	D-RVWPET/1541/2026 RVWPET/66/2026	DR.SHEETAL VIVEK AGARWAL VS REGISTRAR,FAMILY COURT,BARGARH	IN PERSON VS	// () //
147	D-STREV/8808/2026 STREV/3/2026	M/S.RSD ELECTRONICS,GANJAM VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000093/2023

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148	D-TRP(C)/9913/2026 TRP(C)/70/2026	CHINMAYEE PATTNAIK VS ARJUN SAHOO	ARIJEET MISHRA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur CP/0000048/2026
149	D-WA/8012/2026 WA/404/2026	TAHERA BIBI VS SEBATI BHOI	AMIT PRASAD BOSE VS	// () //
150	D-WA/7556/2026 WA/405/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR VS MURALIDHAR SWAIN	TARANANDA PATTANAYAK VS	// () //
151	D-WA/8701/2026 WA/406/2026	DIBYA SUNDAR DAS VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// () //
152	D-WA/8923/2026 WA/407/2026	STATE OF ODISHA VS SUJIT KUMAR NAYAK	MANASH RANJAN MOHANTY, A.G.A VS	// () //
153	D-WA/8872/2026 WA/408/2026	M/S.RASHMI METALIKS LTD., WEST BENGAL VS UNION OF INDIA	ALOK RANJAN MOHANTY VS	// () //
154	D-WA/7817/2026 WA/409/2026	KAMALAKANTA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
155	D-WA/7971/2026 WA/410/2026	BAIDYANATH BASKEY VS APPELLATE AUTHORITY-CUM- G.M., CENTRAL BANK OF INDIA, KOLKATA	MANORANJAN MISHRA VS	// () //
156	D-WA/9689/2026 WA/411/2026	ASHIM PAIK VS COLLECTOR, MALKANGIRI	PRAGYAN PARAMITA MOHANTY VS	// () //
157	D-WP(C)/9704/2026 WP(C)/7537/2026	SURESH KUMAR DASH VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// () //
158	D-WP(C)/9735/2026 WP(C)/7538/2026	UNION BANK OF INDIA, BBSR VS PRADEEP KUMAR JENA	TUNA SAHU VS	// () //
159	D-WP(C)/9742/2026	JITENDRA ROUSTRAY	TUNA SAHU	//

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	WP(C)/7539/2026	VS REGISTRAR DEBTS RECOVERY TRIBUNAL, CUTTACK	VS	0 //
160	D-WP(C)/9982/2026 WP(C)/7540/2026	ASHOK KUMAR PATTANAYAK VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	// 0 //
161	D-WP(C)/8982/2026 WP(C)/7541/2026	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
162	D-WP(C)/9765/2026 WP(C)/7542/2026	MITHUN BARIK VS INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA, HYDERABAD	RAJIV KUMAR MAHANTA VS	// 0 //
163	D-WP(C)/9821/2026 WP(C)/7543/2026	BHAGABAN CHOUDHURY VS THE STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
164	D-WP(C)/9222/2026 WP(C)/7544/2026	HARA PRASAD DAS VS COLLECTOR AND DISTRICT MAGISTRATE, NAYAGARH	BIPLAB KUMAR DASH VS	// 0 //
165	D-WP(C)/9757/2026 WP(C)/7545/2026	KUSUMITA BARIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
166	D-WP(C)/9223/2026 WP(C)/7546/2026	BHAGIRATHI DASH VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
167	D-WP(C)/9833/2026 WP(C)/7547/2026	STENA PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
168	D-WP(C)/9039/2026 WP(C)/7548/2026	TANUJA MISHRA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
169	D-WP(C)/48976/2025 WP(C)/7549/2026	BASANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
170	D-WP(C)/9440/2026 WP(C)/7550/2026	MITRABHANU NAIK VS	MANAS PATI VS	// 0

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171	D-WP(C)/9861/2026 WP(C)/7551/2026	STATE OF ODISHA BIPIN BIHARI RATH VS	RAMESH KUMAR SAHU VS	// // ()
172	D-WP(C)/9672/2026 WP(C)/7552/2026	STATE OF ODISHA SAMBHU PRASAD SINGH VS	BAIBASWATA PANIGRAHI VS	// // ()
173	D-WP(C)/9907/2026 WP(C)/7553/2026	UNION OF INDIA PRASANTA KUMAR DEHURY VS	AKSHAYA KUMAR SAHOO VS	// // ()
174	D-WP(C)/46064/2025 WP(C)/7554/2026	STATE OF ODISHA BANDANA BHATTA VS	KUNAL KUMAR SWAIN VS	// // ()
175	D-WP(C)/9760/2026 WP(C)/7555/2026	STATE OF ODISHA DR. SARAT KUMAR SAHU VS	KRISHNA CHANDRA SAHU VS	// // ()
176	D-WP(C)/9679/2026 WP(C)/7556/2026	STATE OF ODISHA PAPUN BEHERA VS	PRAMOD CHANDRA SEJPADA VS	// // ()
177	D-WP(C)/9761/2026 WP(C)/7557/2026	STATE OF ODISHA SWAPNASEEMA MOHANTY VS	NIHAL RATH VS	// // ()
178	D-WP(C)/9910/2026 WP(C)/7558/2026	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	AKSHAYA KUMAR SAHOO VS	// // ()
179	D-WP(C)/9733/2026 WP(C)/7559/2026	STATE OF ODISHA SMARANIKA PANIGRAHI VS	NIHAL RATH VS	// // ()
180	D-WP(C)/9965/2026 WP(C)/7560/2026	STATE OF ODISHA ISWAR CHANDRA BHOLA VS	BASUDEV MISHRA VS	// // ()
181	D-WP(C)/10027/2026 WP(C)/7561/2026	STATE OF ODISHA AMULYA KUMAR MOHAPATRA VS	SUDHIR KUMAR MALLICK VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/9979/2026 WP(C)/7562/2026	KANHA PADHY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
183	D-WP(C)/10007/2026 WP(C)/7563/2026	AMIYA KUMAR BISWAL VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
184	D-WP(C)/10266/2026 WP(C)/7564/2026	RAJANI BEHERA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
185	D-WP(C)/9282/2026 WP(C)/7565/2026	GAYATRI MISHRA VS UTKAL UNIVERSITY, BHUBANESWAR	KAUSHAL HUSSAIN VS	// 0 //
186	D-WP(C)/10025/2026 WP(C)/7566/2026	SANTILATA SENAPATI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
187	D-WP(C)/9435/2026 WP(C)/7567/2026	DUSMANTA KUMAR LAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
188	D-WP(C)/10026/2026 WP(C)/7568/2026	ARUN KUMAR MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
189	D-WP(C)/10011/2026 WP(C)/7569/2026	PRIYANKA PRIYADARSHINI PARIDA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
190	D-WP(C)/10031/2026 WP(C)/7570/2026	ANIL KUMAR MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
191	D-WP(C)/9488/2026 WP(C)/7571/2026	NIRMALA PRADHANI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
192	D-WP(C)/51620/2025 WP(C)/7572/2026	CHANDRA BISWAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
193	D-WP(C)/9442/2026	SANYASI PRASAD BISOI	MANAS PATI	//

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	WP(C)/7573/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/9595/2026 WP(C)/7574/2026	ACHYUTA NANDAN DAS VS DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT	DEBADUTTA KANUNGO VS	// 0 //
195	D-WP(C)/9725/2026 WP(C)/7575/2026	LAXMI MANDAL VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
196	D-WP(C)/10098/2026 WP(C)/7576/2026	SRI GURU INSTITUTE OF NURSING AND MEDICAL SCIENCE,KHURDA VS STATE OF ODISHA	PRASANT KISHORE RAY VS	// 0 //
197	D-WP(C)/9369/2026 WP(C)/7577/2026	SIBA KUMAR CHAKRABARTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
198	D-WP(C)/9598/2026 WP(C)/7578/2026	KUNU MUNDA VS HINDUSTAN PETROLEUM CORPORATION LIMITED, MAHARASHTRA	ARJUNA CHARANA BEHERA VS	// 0 //
199	D-WP(C)/9378/2026 WP(C)/7579/2026	SANKARSAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
200	D-WP(C)/8915/2026 WP(C)/7580/2026	GOKUL NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
201	D-WP(C)/10049/2026 WP(C)/7581/2026	SANATAN MANGARAJ VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
202	D-WP(C)/9401/2026 WP(C)/7582/2026	M/S BHARAT SECURITY SERVICES, JAJPUR VS THE STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
203	D-WP(C)/9405/2026 WP(C)/7583/2026	M/S. TRISHAKTI ENGINEEERING WORKS, KEONJHAR VS STATE OF ODISHA	SURYA PRATAP DEO VS	// 0 //
204	D-WP(C)/9734/2026 WP(C)/7584/2026	RUSHI NATH BISWAL VS	UPENDRA KUMAR SAMAL VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/9936/2026 WP(C)/7585/2026	STATE OF ODISHA SANANDA KUMAR SAHOO VS	ANIL KUMAR BEHERA VS	// // ()
206	D-WP(C)/9738/2026 WP(C)/7586/2026	STATE OF ODISHA DEBAKI MALLIK VS	SIBA PRASAD PATRA VS	// // ()
207	D-WP(C)/9745/2026 WP(C)/7587/2026	STATE OF ODISHA SURYA NARAYAN PADHY VS	SANGRAM JENA VS	// // ()
208	D-WP(C)/9981/2026 WP(C)/7588/2026	STATE OF ODISHA VIKRANT KUMAR SAHU VS	BAIBASWATA PANIGRAHI VS	// // ()
209	D-WP(C)/9902/2026 WP(C)/7589/2026	STATE OF ODISHA BISWAMBAR SAHOO VS	AKSHAYA KUMAR SAHOO VS	// // ()
210	D-WP(C)/2676/2026 WP(C)/7590/2026	STATE OF ODISHA RAMESH CHANDRA PARIDA VS	BIKRAM SENAPATI VS	// // ()
211	D-WP(C)/9915/2026 WP(C)/7591/2026	ODISHA GRAMEEN BANK, HEAD OFFICE AT GANDAMUNDA JHUNULATA PATRA VS	AKSHAYA KUMAR SAHOO VS	// // ()
212	D-WP(C)/7502/2026 WP(C)/7592/2026	STATE OF ODISHA MANORANJAN SAHU VS	ABHINANDAN PRADHAN VS	// // ()
213	D-WP(C)/9710/2026 WP(C)/7593/2026	STATE OF ODISHA NARAYAN BEHERA VS	AMITAV DAS VS	// // ()
214	D-WP(C)/9384/2026 WP(C)/7594/2026	COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR ANJALI PANDA VS	SUSANTA KUMAR TRIPATHY VS	// // ()
215	D-WP(C)/8937/2026 WP(C)/7595/2026	THE PRINCIPAL SECRETARY, S.T. AND S.C.DEVELOPMENT M AND BCW DEPT., BHUBANESWAR DEBADATTA MISHRA VS	SURYAKANTA DASMOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/9386/2026 WP(C)/7596/2026	GOURANGA CHARAN BARIK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
217	D-WP(C)/9265/2026 WP(C)/7597/2026	GITA NAYAK VS STATE CONSUMER DISPUTES REDRESSAL COMMISSION CUTTACK, ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
218	D-WP(C)/9390/2026 WP(C)/7598/2026	SABITREE NAYAK VS THE TAHASILDAR, SIMULIA	SATYA NARAYAN MISHRA 4 VS	// 0 //
219	D-WP(C)/9324/2026 WP(C)/7599/2026	RAJENDRA KRUSHNA BOSE VS UNION OF INDIA	JAYDEEP PAL VS	// 0 //
220	D-WP(C)/9389/2026 WP(C)/7600/2026	PRAHALLAD SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
221	D-WP(C)/9337/2026 WP(C)/7601/2026	DIBYAJYOTI RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
222	D-WP(C)/9380/2026 WP(C)/7602/2026	M/S TRISHUL COAL TRANSPORT FIRM, ANGUL VS MAHANADI COAL FIELDS LTD., SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	// 0 //
223	D-WP(C)/9432/2026 WP(C)/7603/2026	SISHIR KUMAR PADHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
224	D-WP(C)/54467/2025 WP(C)/7604/2026	CHAMRUPARA BHOI @ LOHARA VS SPECIAL LAND ACQUISITION OFFICER, NUAPADA	SITAKANTA HOTA VS	// 0 //
225	D-WP(C)/2670/2026 WP(C)/7605/2026	TRILOCHANA BEHERA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
226	D-WP(C)/10048/2026 WP(C)/7606/2026	DEBARAJ MOHANTY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
227	D-WP(C)/7537/2026	UDAY NARAYAN TRIPATHY	SANDEEP RAJ PANDA	//

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	WP(C)/7607/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/9458/2026 WP(C)/7608/2026	SANKAR PENTHOI VS ADDL COMMISSIONER CONSOLIDATION AND SETTLEMENT, NAYAGARH	AMITAV TRIPATHY VS	// 0 //
229	D-WP(C)/9460/2026 WP(C)/7609/2026	BASANTA KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
230	D-WP(C)/10258/2026 WP(C)/7610/2026	PRANABANDHU SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
231	D-WP(C)/10116/2026 WP(C)/7611/2026	HIMANSHU MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
232	D-WP(C)/9392/2026 WP(C)/7612/2026	DURYODHAN MOHANTY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
233	D-WP(C)/10173/2026 WP(C)/7613/2026	MANASMITA MAHARANA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
234	D-WP(C)/10433/2026 WP(C)/7614/2026	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
235	D-WP(C)/9396/2026 WP(C)/7615/2026	SNEHALATA ROUT VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
236	D-WP(C)/9848/2026 WP(C)/7616/2026	SABYASACHI SINGH VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
237	D-WP(C)/9464/2026 WP(C)/7617/2026	HDB FINANCIAL SERVICES LTD., KHURDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
238	D-WP(C)/9884/2026 WP(C)/7618/2026	TRIVENI INSTITUTE OF PHARMACEUTICAL AND HEALTH SERVICE, RAYAGADA VS	LAXMIKANTA MOHANTY VS	// 0

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		STATE OF ODISHA		//
239	D-WP(C)/10404/2026	DEBLINES PRIVATE LIMITED, KOLKATA	PRANAYA SAHOO	//
	WP(C)/7619/2026	VS	VS	0
		THE ASSISTANT COMMISSIONER OF CT AND GST, JAGATSINGHPUR CIRCLE, PARADEEP		//
240	D-WP(C)/9466/2026	PRADEEP KUMAR PANDA	DR. JITENDRA KUMAR LENKA	//
	WP(C)/7620/2026	VS	VS	0
		STATE OF ODISHA		//
241	D-WP(C)/9775/2026	M/S. LAL TRADES AND AGENCIES PVT. LTD., KOLKATA	SUBHANKAR ROUT	//
	WP(C)/7621/2026	VS	VS	0
		STATE OF ODISHA		//
242	D-WP(C)/9880/2026	SWAGATIKA NAYAK	LAXMIKANTA MOHANTY	//
	WP(C)/7622/2026	VS	VS	0
		COLLECTOR CUM DIST.MAGISTRATE, ANGUL		//
243	D-WP(C)/10161/2026	AJIT KUMAR SWAIN	KABIRAJ PRADHAN	//
	WP(C)/7623/2026	VS	VS	0
		STATE OF ODISHA		//
244	D-WP(C)/8008/2026	GURUPRASAD SWAIN	ARUNA NAYAK	//
	WP(C)/7624/2026	VS	VS	0
		STATE OF ODISHA		//
245	D-WP(C)/10042/2026	BIRAJA PRASAN SINGH	SAMEER KUMAR DAS	//
	WP(C)/7625/2026	VS	VS	0
		STATE OF ODISHA		//
246	D-WP(C)/10194/2026	ANNAPURNA MAJHI	SUDHIR KUMAR MALLICK	//
	WP(C)/7626/2026	VS	VS	0
		STATE OF ODISHA		//
247	D-WP(C)/9878/2026	SREE METALIKS LIMITED	KSHIROD KUMAR SAHOO	//
	WP(C)/7627/2026	VS	VS	0
		STATE OF ODISHA		//
248	D-WP(C)/8254/2026	DEBASIS MOHANTY	SAMARENDRA KUMAR MOHANTY	//
	WP(C)/7628/2026	VS	VS	0
		SETTLEMENT OFFICER, CUTTACK		//
249	D-WP(C)/8878/2026	BHABAGRAHI SAHOO	BIBHUTI BHUSAN BEHERA	//
	WP(C)/7629/2026	VS	VS	0
		STATE OF ODISHA		//

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250	D-WP(C)/8892/2026 WP(C)/7630/2026	RAMAKANTA PANDA VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
251	D-WP(C)/8760/2026 WP(C)/7631/2026	KAILASH CHANDRA SATAPATHY VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
252	D-WP(C)/10367/2026 WP(C)/7632/2026	M/S NINE VENTURES, BHUBANESWAR VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
253	D-WP(C)/9345/2026 WP(C)/7633/2026	KHARAT BHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
254	D-WP(C)/9015/2026 WP(C)/7634/2026	SATYABADI SAHOO VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
255	D-WP(C)/10487/2026 WP(C)/7635/2026	M/S JSW STEEL LTD., MUMBAI VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
256	D-WP(C)/10368/2026 WP(C)/7636/2026	M/S BHOLA INFRATECH PVT LTD, BHUBANESWAR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
257	D-WP(C)/9374/2026 WP(C)/7637/2026	MINATI DALAI VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
258	D-WP(C)/10005/2026 WP(C)/7638/2026	KALANDI PARIDA VS THE STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// 0 //
259	D-WP(C)/9283/2026 WP(C)/7639/2026	DIPTIRANJAN SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
260	D-WP(C)/10449/2026 WP(C)/7640/2026	M/S KISHOR KUMAR SARANGI, SAMBALPUR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
261	D-WP(C)/9287/2026	GAYATRI MISHRA	KAUSHAL HUSSAIN	//

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	WP(C)/7641/2026	VS UTKAL UNIVERSITY, BHUBANESWAR	VS	0 //
262	D-WP(C)/9391/2026 WP(C)/7642/2026	BHAGYESWARI MAHANTA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
263	D-WP(C)/10074/2026 WP(C)/7643/2026	T. PADMANAVA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
264	D-WP(C)/9484/2026 WP(C)/7644/2026	DAMBARU BISWAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
265	D-WP(C)/10450/2026 WP(C)/7645/2026	M/S KRISHAN SAMANTARAY, BHUBANESWAR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
266	D-WP(C)/9987/2026 WP(C)/7646/2026	PRADYUMNA MOHAPATRA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
267	D-WP(C)/10092/2026 WP(C)/7647/2026	PURNA CHANDRA PANDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
268	D-WP(C)/8202/2026 WP(C)/7648/2026	M/S P.D.AGARWAL, ANGUL VS STATE TAX OFFICER ANGUL CIRCLE, ANGUL	MUKESH PANDA VS	// 0 //
269	D-WP(C)/10526/2026 WP(C)/7649/2026	SIDHARTHA SANKAR BAG VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
270	D-WP(C)/10235/2026 WP(C)/7650/2026	M/S SANATAN NAYAK VS ASSISTANT COMMISSIONER CT AND GST OFFICER, KEONJHAR CIRCLE ,KEONJHAR	MANORANJAN MISHRA VS	// 0 //
271	D-WP(C)/10376/2026 WP(C)/7651/2026	ABHAYA KUMAR TARAI VS STATE OF ODISHA	SWETA DASH VS	// 0 //
272	D-WP(C)/52006/2025 WP(C)/7652/2026	DEBENDRA KU NAIK VS	BHABA RANJAN KAR VS	// 0

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273	D-WP(C)/9317/2026 WP(C)/7653/2026	GOVT. OF ORISSA GOPAL KRISHNA SATAPATHY VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// // 0 //
274	D-WP(C)/9494/2026 WP(C)/7654/2026	PANCHU SANDHA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
275	D-WP(C)/7860/2026 WP(C)/7655/2026	DR.PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
276	D-WP(C)/8741/2026 WP(C)/7656/2026	GMR KAMALANGA ENERGY LTD., DHENKANAL VS THE JOINT COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE	SPARSH BHARGAVA VS	// 0 //
277	D-WP(C)/9500/2026 WP(C)/7657/2026	DASARATHI NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
278	D-WP(C)/9340/2026 WP(C)/7658/2026	SAJA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
279	D-WP(C)/9394/2026 WP(C)/7659/2026	HEMANTA MOHANTA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
280	D-WP(C)/8271/2026 WP(C)/7660/2026	PADMABATI GOUDO @ PADMINI VS TP SOUTHERN ODISHA DISTRIBUTION LIMITED., BERHAMPUR	SOUBHAGYA KUMAR DASH VS	// 0 //
281	D-WP(C)/9815/2026 WP(C)/7661/2026	BIJYALAXMI DEVI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
282	D-WP(C)/10363/2026 WP(C)/7662/2026	DR. JIBENDU KUMAR MANTRI VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
283	D-WP(C)/10462/2026 WP(C)/7663/2026	SAMBIT MISHRA VS IPSITA DASH	ARIJEET MISHRA VS	// 0 //

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284	D-WP(C)/9663/2026 WP(C)/7664/2026	SANKAR GOUDA VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA	KAMALAKANTA NAYAK VS	// () //
285	D-WPCRL/7085/2026 WPCRL/27/2026	PABITRA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /54 /2026 () //
286	D-ABLAPL/6928/2026 ABLAPL/2976/2026	RANJAN JENA VS STATE OF ODISHA	SUJIT SATAPATHY VS	TIRTOL /106 /2026 () //
287	D-ABLAPL/6981/2026 ABLAPL/2977/2026	BABAJI CHARAN DAS @ BABAJI DAS VS STATE OF ODISHA	PRANAYA SWAIN VS	DHUSURI /72 /2026 () //
288	D-ABLAPL/6985/2026 ABLAPL/2978/2026	SUSANTA DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /31 /2026 () //
289	D-ABLAPL/5690/2026 ABLAPL/2979/2026	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
290	D-ABLAPL/6916/2026 ABLAPL/2980/2026	GOPAL CHHANDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DEOGAON /3 /2026 () //
291	D-ABLAPL/6319/2026 ABLAPL/2981/2026	PARBATI PAIKRAY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	TANGI (KHURDA) /718 /2025 () //
292	D-ABLAPL/6474/2026 ABLAPL/2982/2026	KUNU BENIA @ RAMA BENIA VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	BORIGUMMA /172 /2025 () //
293	D-ABLAPL/6931/2026 ABLAPL/2983/2026	SANTOSH SWAIN @ SANTOSH KUMAR SWAIN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PIPLI /131 /2026 () //
294	D-ABLAPL/6988/2026 ABLAPL/2984/2026	SHIBA SING @ SHANKARSHAN SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /146 /2025 () //
295	D-ABLAPL/6950/2026	GANESH PATRA	ASIT KUMAR JENA	JATNI P.S. /31 /2025

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	ABLAPL/2985/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/7055/2026 ABLAPL/2986/2026	BINESH KUMAR SAHU @ BINESH SAHU VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	SUBALAYA /25 /2026 () //
297	D-ABLAPL/7053/2026 ABLAPL/2987/2026	SONU GUPTA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	ANGUL SADAR PS /513 /2025 () //
298	D-ABLAPL/7060/2026 ABLAPL/2988/2026	PANCHANAN PRADHAN @ PANCHU VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BALANGA /15 /2026 () //
299	D-ABLAPL/7061/2026 ABLAPL/2989/2026	URMILA SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /140 /2026 () //
300	D-ABLAPL/6409/2026 ABLAPL/2990/2026	ASRAF KHAN VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA MODEL /111 /2026 () //
301	D-ABLAPL/6652/2026 ABLAPL/2991/2026	SK JABIR VS STATE OF ODISHA	BHARAT JALLI VS	BASUDEVPUR /84 /2026 () //
302	D-ABLAPL/6804/2026 ABLAPL/2992/2026	TILAKANTI RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /59 /2026 () //
303	D-ABLAPL/7001/2026 ABLAPL/2993/2026	BIPLAB SETHI @ BIPLABA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /68 /2026 () //
304	D-ABLAPL/7027/2026 ABLAPL/2994/2026	PRADEEP SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BOLAGARH P.S. /67 /2026 () //
305	D-ABLAPL/7038/2026 ABLAPL/2995/2026	BATAKRUSHNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /103 /2026 () //
306	D-ABLAPL/7040/2026 ABLAPL/2996/2026	SWAPNARANI BEHERA VS	PRADEEP KUMAR PRADHAN VS	MALGODOWN /67 /2026 ()

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307	D-ABLAPL/7008/2026 ABLAPL/2997/2026	STATE OF ODISHA HASIN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE TOWN /54 /2026 () //
308	D-ABLAPL/7011/2026 ABLAPL/2998/2026	BAPI NAIK @ ABHIMAN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BAIDESWAR /231 /2025 () //
309	D-ABLAPL/7041/2026 ABLAPL/2999/2026	BHAGABAN ROUTA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	KABISURYANAGAR /148 /2021 () //
310	D-ABLAPL/7045/2026 ABLAPL/3000/2026	PRIYA RANJAN MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /731 /2025 () //
311	D-ABLAPL/7047/2026 ABLAPL/3001/2026	SANTOS JENA @ SANTOSH JENA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	KUAKHIA /82 /2026 () //
312	D-ABLAPL/7109/2026 ABLAPL/3002/2026	SIDHANT SEKHAR DASH VS STATE OF ODISHA	AVIRAM PATRA VS	BHARATPUR PS /169 /2026 () //
313	D-ABLAPL/7089/2026 ABLAPL/3003/2026	BISNU RAY @ BRISHNU RAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	UMERKOTE /82 /2021 () //